

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 411/99

Friday, this the 9th day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

A.P. Augustine,
Kuzhikanniyil House,
Meenkunnam P.O.,
Muvattupuzha.

...Applicant

By Advocate Mr. Shafik M.A.

Vs.

Secretary,
Government of India,
Ministry of Communications,
New Delhi.

...Respondent

By Advocate Mr. K.R. Rajkumar

The application having been heard on 9.4.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the respondent to dispose of A-4 review petition filed by him on merits within a time frame. The learned counsel appearing for the respondents submitted that there is no objection in directing the respondent to dispose of A-4 review petition filed by the applicant on merits within a reasonable time.

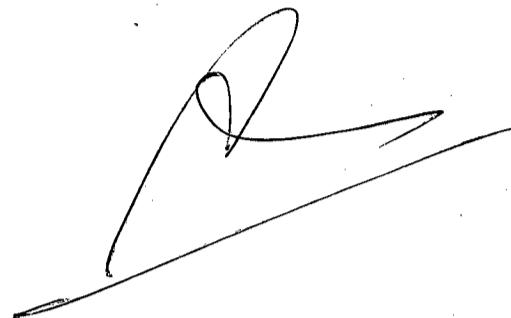
2. Accordingly, the O.A. is allowed directing the respondent to dispose of A-4 review petition by a speaking order within one month from the date of receipt of a copy of this order.

3. O.A. is disposed of as above. No costs.

Dated the 9th day of April, 1999.

B.N. Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-4:

True copy of the Review Petition filed by the applicant
dated 10.8.1994 before the respondent.